

JYOTIRGAMYA ENTERPRISES LIMITED

CIN : L52100DL1986PLC234423

Registered Office: 1101, Tolstoy House, Tolstoy Marg Near Janpath Crossing, Next To Honda Motor, New Delhi -110001
Tel : +91 011 43561525, Email Id : jel.sanchit@gmail.com, Website : www.jeltrade.com

Post Offer Advertisement under Regulation 18(12) in terms of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended.

Open Offer for Acquisition of 5,98,000 Equity Shares from the Shareholders of Jyotirgamy Enterprises Limited (Hereinafter referred to as "Target" or "Target Company" or "JEL") by Mr. Sahil Minhaj Khan ("Acquirer 1") and Mr. Saeed Ur Rehman ("Acquirer 2") (Acquirer 1 and Acquirer 2 hereinafter collectively referred to as the "Acquirers").

This post issue offer advertisement is being issued by **Corporate CapitalVentures Private Limited**, ("Manager to the Offer"/ "Manager"), on behalf of Acquirers, in connection with the offer made by the Acquirers, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 ("SEBI (SAST) Regulations"). The Detailed Public Statement with respect to the aforementioned offer was published in all editions of the Business Standard (English), Business Standard (Hindi) and Lakshadeep (Marathi) at Mumbai (being the place where the Stock Exchange is situated) on Tuesday, December 05, 2017.

1.	Name of the Target Company	:	Jyotirgamy Enterprises Limited
2.	Name of the Acquirers	:	Mr. Sahil Minhaj Khan ("Acquirer 1") and Mr. Saeed Ur Rehman ("Acquirer 2")
3.	Name of the Manager to the Offer	:	Corporate CapitalVentures Private Limited
4.	Name of the Registrar to the Offer	:	Skyline Financial Services Private Limited
5.	Offer Details	:	
	a. Date of Opening of the Offer	:	Tuesday March 27, 2018
	b. Date of Closing of the Offer	:	Wednesday April 11, 2018
6.	Date of Payment of Consideration	:	Not Applicable
7.	Details of Acquisition	:	

Sl. No.	Particulars	Proposed in the Offer Documents		Actuals	
7.1	Offer Price (A)	Rs. 13.85 per equity share		Rs. 13.85 per equity share	
7.2	Aggregate number of shares tendered (B)	598000		Nil	
7.3	Aggregate number of shares accepted (C)	598000		Nil	
7.4	Size of the Offer (Numbers of shares multiplied by offer price per share) (A * C)	8282300		Nil	
7.5	Shareholding of the Acquirers before Agreements/ Public Announcement (Numbers & % of Expanded Equity Share Capital)	Nil		Nil	
7.6	Shares Acquired by way of preferential allotment				
	• Number	1300000		1300000	
	• % of Expanded Equity Share Capital	56.52%		56.52%	
7.7	Shares Acquired by way of Open Offer				
	• Number	598000		Nil	
	• % of Expanded Equity Share Capital	26.00%			
7.8	Shares Acquired after Detailed Public Statement				
	• Number of shares acquired	Nil		Nil	
	• Price of shares acquired	Not Applicable		Not Applicable	
	• % of shares acquired	Not Applicable		Not Applicable	
7.9	Post offer shareholding of Acquirers (Number & % of Expanded Equity Share Capital)	1898000 (82.52%)		1300000 (56.52%)	
7.10	Pre & Post offer shareholding of the public	Pre Offer	Post Offer	Pre Offer	Post Offer
	• Number	754410	402000*	754410	1000000*
	• % of Expanded Equity Share Capital	32.80	17.48	32.80	43.48

* Upon receipt of Shareholders approval under regulation 31A of the SEBI SAST Regulations, shareholding of Jyotirgamy Advisory Pvt. Ltd. and Ms. Anju Chordia who are the current promoters of the Target Company shall be removed from Promoter Category and classified as Public Category.

- The Acquirers severally and jointly accept full responsibility for the information contained in the Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.
- A copy of this Post Offer Advertisement will be available on the website of SEBI, BSE Limited and at the registered office of the Target Company.
- Capitalised terms used but not defined in this Post Offer Advertisement shall have the meanings assigned to such terms in the Public Announcement and/or DPS and/or Letter of Offer.

Issued by Manager to the Offer



Corporate Capital Ventures

CORPORATE CAPITALVENTURES PRIVATE LIMITED

SEBI Regn. No.: MB/INM000012276

Regd. Off.: 160 (Basement), Vinoba Puri, Lajpat Nagar-II, New Delhi- 110024

Tel No. : +91-11-41704066

Contact Person : Mr. Kulbhushan Parashar

E-mail : info@ccvindia.com

Website : www.ccvindia.com

For and on behalf of the Acquirers

Sahil Minhaj Khan

Saeed Ur Rehman

Place : New Delhi

Date : 16.04.2018